

*to Matters of Urgent
Public Importance*

(ख) क्या सरकार ने उनके वस्तुस्थिति जानने का कुछ यत्न किया है और यदि हाँ, तो उसका क्या निष्कर्ष निकला ?

प्रधान मंत्री, वैदेशिक-कार्य मंत्री तथा अग्रशक्ति मंत्री (श्री जवाहरलाल नेहरू) :

(क) एक लहाखीमूलक मुसलमान परिवार, जिसमें ६ सदस्य (माँ और आठ बच्चे) हैं, ३ अप्रैल १९६४ को लहामा से न्यूला पहुँचा। इस परिवार को फिर से खाने के सवाल पर विचार हो रहा है।

(ख) इन बात को जांच पड़ताल हो रही है कि इस परिवार के भारत में आने का क्या कारण है।

Alleged Air Violation by Burmese Plane

2812. Shri Rishang Keishing: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a fighter plane and a helicopter of Burma Air Force flew over Bongmal valley in Tengnoupal Sub-division of Manipur on the 25th March, 1964;

(b) whether on the same day about the same time about 700 hostile Nagas with 340 porters entered the area; and

(c) whether any protest has been lodged to the Government of Burma about the violation of Indian space?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) and (b). No, Sir.

(c) Does not arise.

Electronic Equipment for Defence

2813. Shrimati Renu Chakravartty: Will the Minister of Defence be pleased to state:

(a) whether the potentialities of utilising the strategic electronic and other equipment in E.M.C. Co. Ltd.,

Jessore Road, Dum Dum for defence production have been examined; and

(b) whether the Department of Defence Production is considering to utilise this factory for defence industries?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) and (b). The general policy regarding defence equipment is to supplement the manufacture of equipment in Government-owned factories to the extent possible by obtaining components etc. from civil trade.

Within the scope of the policy and on a survey of the facilities available at the E.M.C. Co. Ltd., Calcutta, some orders for supply of components for ammunition items have been placed on this firm.

12.14 hrs.

CALLING ATTENTION TO
MATTERS OF URGENT PUBLIC
IMPORTANCE

(i) BOMB EXPLOSION IN POONCH POWER HOUSE

Mr. Speaker: Shri Hathi will make a further statement and then I will allow questions.

The Minister of State in the Ministry of Home Affairs (Shri Hathi): An explosion took place in the early morning of the 29th April, 1964 at about 5.00 hrs. outside the Police Station at Mendhar which is about 3½ miles from the Cease-fire Line. Two bombs had been placed on the ramparts outside the Police Station, but only one of them exploded. The unexploded bomb consisting of about 1 lb. of plastic explosives, 9" long safety fuse, a time pencil and a detonator, was recovered from near the site and is under study by Army experts. It did not bear any marks to identify its place of origin. There was no loss of life, but six window panes in the Police Station were damaged. Five persons are under interrogation.